

(c) NALCO has prepared the Detailed Feasibility Report for the project. Land has been identified in East Kalimantan Province for the project. Consultants have been short-listed for Environment Impact Assessment and Financial Advisory Services.

#### Gold reservers

†2717. SHRI DHARMENDRA PRADHAN: Will the Minister of MINES be pleased to State:

(a) whether Government has identified the reserves for the exploration of gold in Chhattisgarh, Andhra Pradesh, Karnataka, Odisha, Rajasthan, Madhya Pradesh, etc.;

(b) if so, the details of such private companies which are presently engaged in the exploration of these reserves, State-wise; and

(c) the quantity of gold likely to be produced by these mines?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI DINSHA J. PATEL): (a) to (c) As per available information, Geological Survey of India has identified new Gold resources in Chhattisgarh, Andhra Pradesh, Karnataka, Odisha, Rajasthan and Madhya Pradesh. At present, M/s. Manmohan Mineral Industries Pvt. Ltd. in Jharkhand and M/s. Hutti Gold Mines Co. Ltd. in Karnataka are engaged in production of primary gold. Besides this M/s Hindalco Industries Pvt. Ltd. in Gujarat is recovering gold as by-product from imported copper concentrate. The likely production for gold from the resources identified by Geological Survey of India depend upon conversion of resources to reserves, however the present production of primary gold is 2239 kg and 6961 kg of secondary gold (in 2010-11).

#### Filling up of backlog vacancies

2718. SHRI AMBETH RAJAN: Will the Minister of MINES be pleased to state:

(a) whether the provisions inserted *vide* 81st Amendment to the Constitution, is being followed in the Ministry for all groups *i.e.* Group A to Group D;

(b) whether backlog vacancies are notified and filled up every year;

(c) the reasons, if any, for not following the procedure; and

(d) the details of backlog vacancies filled during the last five years?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI DINESHA J. PATEL): (a) to (d) Group 'A' Posts in the Ministry are either part of Central Staffing Scheme filled up on deputation tenure basis or cadre posts of Central

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†Original notice of the question was received in Hindi.